

Minutes of the Purchase Committee meeting held on 21.02.2019 at 4.30 P. M.

The meeting of Purchase Committee was held in the chamber of the District & Additional Sessions Judge—I, Deoghar on 21.02.2019 at 4.30 P. M. to discuss the following agenda:-


Agenda No. 1

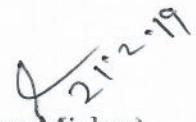
Purchase of law books for Central Library, Civil Court, Deoghar .

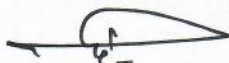
Perused the note submitted by Sri Deepak Kumar Sinha, Assistant -Cum-Librarian, Civil Court, Deoghar along with recommendation made by the Judge-in-charge, Civil Court, Deoghar for purchase of law books for Central Library, Civil Court, Deoghar, which has been duly approved by the learned Principal District & Sessions Judge, Deoghar.

The Judge-in-charge, Civil Court, Deoghar is directed to procure the quotations for purchase of law books for Central Library, Civil Court, Deoghar from three different firms/supplier by notifying/publishing in the notice board, Civil Court, Deoghar and also uploading in the website of Civil Court, Deoghar.

It is unanimously decided that next meeting will be held soon after the receipt of quotations in the chamber of District & Additional Sessions Judge--I, Deoghar at 4.30 P. M.


(Kalpana Hazarika)
Civil Judge (Sr. Div.)-I
-Cum- A.C.J.M.
-Cum-Ass. Sess. Judge-I,
J.J. Board, Deoghar.


(Garima Mishra)
C.J.M.-Cum-
Civil Judge (Sr. Div.)-IV
-Cum-Asst. Sess. Judge-II
Deoghar.


21.02.2019
(Md. Nasiruddin)
Dist. & Addl. Sess. Judge-I,
Deoghar.

Civil Courts Central Library/ Law Books

Serial No.	Books Name	Author/ Other Publishers Name	Qty.
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A. - Bare Act and Rules

1	Prevention of Food Adulteration Act	Bare Act	5
2	Information Technology Act	Bare Act	5
3	Factories Act	Bare Act	5
4	Legal Metrology Act	Bare Act	5
5	Mines and Mineral (Development and Regulation) Act	Bare Act	5
6	Bihar Excise Act	Bare Act	5
7	Minimum Wages Act	Bare Act	5
8	Prevention of Corruption Act	Bare Act	5
9	Prevention of Damage to Public Property Act.	Bare Act	5
10	Representation of the people Act, 1951.	Bare Act	5
11	Indian Forest Act	Bare Act	5
12	Prevention of Women form Domestic Violence Act, 2005.	Bare Act	5
13	The Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2015.	Bare Act	3
14	Arms Act and Rules	Bare Act	2
15	Benami Property Transaction Act	Bare Act	4
16	Cattle Trespass Act	Bare Act	2
17	Prevention of Cruelty to Animal Acts, 1960	Bare Act	2
18	Divorce Act	Bare Act	2
19	Immoral Traffic Prevention Act, 1968	Bare Act	2
20	Land Acquisition Act	Bare Act	4
21	Drugs and Cosmetic Act, 1940 & Rules	Bare Act	2
22	Railway Act	Bare Act	1
23	S.C. and S.T. Prevention of Atrocities Act, 1989	Bare Act	5
24	Insolvency and Bankruptcy Code, 2016	Bare Act	2
25	N.I. Act with latest amendment	Bare Act	5
26	Income Tax Act New	Bare Act	1
27	Jharkhand Mines and Minerals concessional Rules	Bare Act	2
28	G.S.T. Manual	Bare Act	2
29	The Contempt of Courts Act, 1971	Bare Act	1
30	Central Civil Act by Professional	Bare Act	2
31	Central Criminal Minor Act	Bare Act	2

Serial No.	Books Name	Author/ Other Publishers Name	Qty.
32	T.P. Act	Bare Act	2
33	Cr.P.C. Bare Act Labour Law Mannual	Bare Act	2
34	Jharkhand Service Code (New)	Code	1
35	T.A. Rule (New)	Rule	1
36	Jharkhand Registration Manual	Manual	2
37	Civil Court Rules (New)	Rules	2
38	Criminal Courts Rules (New)	Rules	2
39	G.P.F. Rule (New)	Rules	1
40	Jharkhand Mini compendium (Accounts)	Compendium	1
41	Treasury Code	Code	1
42	Hindu Law (5 Bare Acts)	Universal Law Publishing	5
43	Criminal Major Act (New Amendment)	Khashtagir	20
44	Digest of bail 1950-18	Law man	1
45	Cr.P.C. Ratanlal and Dhirajlals (as amendment by Criminal law (ammendment) - Act, 2013	Commentary Ratanlal & Dhirajlals (R & D)	1
46	Kllergamvala on the Negotiable Instruments Act - As amended by the Negotiable Instruments (Amendment) Act, 2015	S.P. Tyagi	1
47	I.P.C. Ratanlal and Dhirajlals (as ammended by Criminal law (ammendment) - Act, 2013	R & D Commentary	1
48	Evidence Ratanlal and Dhirajlal-Vol-2	R & D Commentary	1
49	Criminal Justice System	Commentary Y.P. Bhagat	1
50	Domestic Violence Act	Commentary Ganguly	1
51	Electricity Act	Commentary P.K. Sarkar	1
52	Criminal Major Act by Thomson	Commercial Law Publication	1
53	N.D.P.S. Act & Rules, 3 rd Editioin	Commentary Iyear D.L.H.	1
54	Domestic Violence Act	Choudhary	1
55	Indian Stamp court fee and suit valuation.	Commentary Y. Krishna Murty Iyer	1
56	Marriage and Divorce	Commentary M.K. Sariya E.L.H.	1

Serial No.	Books Name	Author/ Other Publishers Name	Qty.
57	Law relating to valuation sale of immovable and residential property.	Ganguli Commentary	1
58	Indian Succession	Commentary B.B. Mitra	1
59	C.P.C. Digest 1950-18	Commentary Mulla	1
60	C.P.C. Vol -2	Commentary Sarkar	1
61	The sale of goods Act and the Indian Partnership Act	Mulla Commentary	1
62	Specific Relif Act	Commentary D.L.H. Anand & Iyarrh	1
63	Commentary and Land Acquisition Act, 1894	Commentary H. Beverley	1
64	Limitation Act	Commentary Law Man	1
65	Law Adoption Minority Guardianship Act. (Hindu)	Commentary Orient	1
66	Commentary on the Hindu minorities and Guardianship Act, 1956, 2 nd Edition	M. N. Srinivasan	1
67	Judicial and Practical Approaches Electronic Evidences Law in India	Commentary Gupta & Agrawal	1
68	Expert Evidence, Medical and Non-Medical	C.D. Field Commentary	1
E. Cyber			
69	Cyber Crime	R.P. Katariya	1
70	Information Technology Act	Gupta & Agarwal	2
F. Popular Books and Biograpyies			
71	Before Memory Dade-and Autobiography	Justice Fail S.N Nariman	1
72	Nani A. Palkhivala. The Court Room Genius	Soli. J. Saraljee	1
73	The Wit and Wisdom	Ratan Tata	1
74	Court and their Judgments	Arun Shourie	1
75	Rose in December on Autobiography	MC Chagla	1
76	10 Judgments That Changed India	Zia Mody.	1
G. Miscellenous			
77	Law Lexicon, Vol. 1 and 2	D.K. Ganguly	1
78	Juvenile Justice Act	Orient	1
79	Supreme Court Digest 2018	E.B.C.	1
80	Bihar Forest Manual	Commentary Malhotra	1

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81	Hindu Adoption act	M.L. Sri Niwasan	1
82	Guardianship & wards Act	Iyenger	1
83	Bihar Pension Rule	Malhotra	1
84	Family Court Act	Rajpal	1
85	S.P.T. Act	Malhotra	2
86	P.M.P. Act		1